## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/201-203/ CAA/2017

NAME OF THE TRANSFEROR

: ODISHA CEMENT LTD & 4 ORS

NAME OF THE AMALGAMATING CO: DALMIA BHARAT LTD

NAME OF THE TRANSFEREE : DALMIA CEMENT (BHARAT) LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P.H. ARVINOM PANDIAN Consulfor FOR HARISHMIKMRHANI Applicantes ABISHEK RAMAN

**ORDER** 

Mr. Arvindh Pandian, Senior Counsel for the Applicant present. Heard. Reserved for Order.

ghk

-sd-MEMBER (JUDICIAL)